

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-70-2020**

Melwyn Fernandes

.... Petitioner.

*Versus*

The State of Goa and ors.

.... Respondents.

Mr. C. Padgaonkar, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Mr. G. Shetye, Addl.  
Government Advocate for the Respondents.**Coram : M. S. SONAK, &****SMT. M. S. JAWALKAR, JJ.****Date : : 24<sup>th</sup> November, 2020**

P.C.:

At the request of Mr. C. Padgaonkar, learned Counsel, the time for filing affidavit, is extended by a period of one week, from today. Copies of the same, to be furnished to the learned Counsel, for the respondents.

2. The matter is now posted for 14.12.2020.

**SMT.M.S.JAWALKAR, J.**

**M. S. SONAK, J.**

MF/-